

Achievements of the Pradhan Mantri Kaushal Vikas Yojana

624. SHRI RIPUN BORA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) how many people have been provided training under the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), during the last two years;

(b) out of the total number of people provided training, what is the number of youths given training under PMKVY from North-East India; and

(c) how many people have gained placement/employment after getting training under PMKVY?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (c) Under PMKVY, as on 14.12.2017, 39 lakh (appx.) candidates have been trained (27.5 lakh STT + 6.5 lakh RPL) / undergoing training (5 lakh appx.) under Short Term Training and Recognition of Prior Learning. Out of total benefited candidates under the scheme, more than 1 lakh candidates are from North Eastern region.

Under PMKVY 2015-16, it was not mandatory for Training providers to report employment data. However, as per the data reported on SDMS, out of total 19.8 lakh trained candidates, 2.5 lakh candidates have been provided with the placement offers.

Under PMKVY 2016-20, which started from 2nd October 2016 onwards, placement tracking is mandatory. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, 9.54 lakh candidates were trained; out of these 6.8 lakh candidates were certified. Out of the certified candidates, 2.45 lakh candidates have been placed in various sectors across the country. The State-wise list of candidates trained under STT in PMKVY 2016-20 and candidates provided with placement is given in the Statement [Refer to the Statement appended to the Answer to USQ 620 Part (a) and (b)].

Skill development programmes for disabled

†625. DR. SUBHASH CHANDRA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of the programmes being run by Government for the skill development of disabled in the country;

(b) the number of beneficiaries of such programmes during the last two years, the year-wise details thereof;

† Original notice of the question was received in Hindi.

(c) the funds allocated with regard to such programmes during the last two years, the year-wise details thereof;

(d) the steps taken to ensure jobs for people trained under such programmes; and

(e) the number of disabled employed after taking part in such programmes, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) Ministry of Skill Development and Entrepreneurship is implementing flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis for imparting skill development training (short-term training and Recognition of Prior Learning) to the prospective candidates including disabled candidates. Under the scheme, the special focus is given to PwD candidates which are as under:

- Provision of post placement support of ₹1450 per month per trainee is applicable for PwD candidates for 2 or 3 months depending on Placement within or outside the District of Domicile of the candidate.
- Provision of monthly conveyance allowance to women and PwD of ₹ 1000/1500 per trainee per month depending upon whether a TC is within District of Domicile of the candidate.
- There is increase in training cost (20%-35% of base cost) to Training Partners training PwD for providing benefits such as personal assistive aids, transport cost, post placement support upto six months to the candidates.
- Boarding and lodging disbursement to training centers for PwD candidates

Additionally, The National Action Plan for Skill Training of Persons with Disabilities was jointly launched by the Ministry of Skill Development and Entrepreneurship (MSDE) and Department of Empowerment of Persons with Disability (DEPwD) on 21st March, 2015. The Plan envisages skill training of 25 lakh persons by 2022. The Skill Council for Persons with Disability (SCPwD) is a cross- functional sector skill council which has been established by NSDC specifically to align the Qualification Packs (QP)/Job roles for all disability categories for promoting skilling among PwD.

(b) Since implementation of the PMKVY on October 2016, as on date total 1595 PwD candidates have been enrolled. The details of the PwD candidates enrolled under PMKVY (2016-20)

Short Term Training PMKVY (2016-20)

Type of Disability	FY 16-17	FY 17-18
	Enrolled Candidate	Enrolled Candidate
Hearing Impaired	31	347
Leprosy Cured	15	34
Locomotor Disability	182	591
Mental Illness	3	3
Mentally Retardation	6	41
Multiple Disabilities	67	151
Speech impaired	12	32
Visually Impaired	9	71
TOTAL	325	1270

Ministry of Social Justice and Employment is also implementing Scheme for Implementation of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SPIDA) with the objective to provide barrier free environment and activities including skill development to the PwD people.

(c) PMKVY (2016-20) has targeted to provide skilling to one crore people (60 lakh under Fresh Training and 40 lakh under RPL) over the four years (2016-2020) with an outlay of ₹12,000 crore . The details of the expenditure under this scheme are as under:-

BE/RE	Actual Expenditure
FY 2016-17	
₹ 1250 crore	₹ 699.9 crore
FY 2017-18	
₹ 1300 crore	₹ 975 crore

(d) and (e) Under the PMKVY scheme, there is provision for imparting industrial linked skill development training for ensuring the placement of the candidates. The last 20% payment to training partners/training centre would be made only after wage employment or self employment to at least 70% of the trained candidates. The scheme also aims to encourage entrepreneurship across the country and therefore, self-employment is considered as placement. In order to provide support to all the trainees for entrepreneurship development, all the Training Centers are mandated to impart training in Soft Skills, Entrepreneurship, Financial and Digital Literacy. TCs

are required to have dedicated mentorship-cum-placement cells for industry linkage and placement of candidates. TPs are mandated to organize Placement/Rozgar Melas every six months with support from the SSCs and to ensure the participation of local industry. Additionally, there is also a provision to provide post placement support to candidates from special areas, women and PwDs for three months provided the placement is made within three months of certification and after post validation of placement of the candidate. The post placement financial support provided to PwD candidates is higher than that provided to the non-disabled candidates.

Proactive skill development programmes

626. KUMARI SELJA: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government proposes to make skill development programmes more proactive;

(b) if so, the details thereof; and

(c) the number of persons in Haryana who have availed the benefits of the said programmes so far, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) and (b) Ministry of Skill Development and Entrepreneurship is implementing flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis for imparting skill development training (short-term training and Recognition of Prior Learning) to the prospective candidates through accredited and affiliated training centres/training providers.

After successful implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during 2015-16, Government has modified its guidelines to make more proactive, transparent and beneficiary oriented. Scheme proactively imparts high employment potential industry relevant courses for prospective candidates. Training providers, including industry, are actively participating as accredited and affiliated training partners/centers in imparting training-cum-placement activities as per National Skill Qualification Framework (NSQF) Norms.

This scheme has also provisions for high standard monitoring of TCs/TPs. Various IT measures and interventions such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate etc have been ensured. Complete transparency and accountability has been ensured in assessment process by leveraging technology. The assessment agency would adopt various methodologies